IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

2. **IA 1855(MB)2024**
IN C.P. (IB)/663(MB)2022

CORAM:

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

MS. ANU J. SINGH
MEMBER (Technical)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES: Maheshwari Investors Private Limited
Vs
Shree Ahuja Properties & Realtors Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Mr. Nausher Kohli, Ld. Counsel for the Resolution Professional present.
2. On the request of the Counsel for the RP, list this matter for hearing on **24.04.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR